COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 86 of 2014 & IA Nos. 156, 163 of 2014 & 432 of 2015 Appeal No. 233 of 2013 & IA No. 318 of 2013 Appeal No. 102 of 2014

Dated: 8th September, 2017

Appeal No. 86 of 2014 & IA Nos. 156, 163 of 2014 & 432 of 2015 In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 233 of 2013 & IA No. 318 of 2013

In the matter of:

Power Grid Corporation of India Ltd. & Ors. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

Appeal No. 102 of 2014

In the matter of:

Tamil Nadu Generation and Distribution Corporation Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

<u>ORDER</u>

These matters are not on board. They are mentioned before the Deputy Registrar.

It is stated that by order dated 09.08.2017, these group of matters were adjourned to 30.08.2017. However, on 30.08.2017, these matters were not listed due to inadvertent error.

Hence, these matters are listed for hearing on 22.11.2017.